DR. AMAR PATNAIK: Sir, I would also like to associate myself with the Zero Hour mention made by the hon. Member.

DR. FAUZIA KHAN: Sir, I would also like to associate myself with the Zero Hour mention made by the hon. Member.

DR. AMEE YAJNIK: Sir, I would also like to associate myself with the Zero Hour mention made by the hon. Member.

श्रीमती प्रियंका चतुर्वेदीः महोदय, मैं माननीय सदस्या द्वारा उठाए गए विषय से अपने आपको सम्बद्ध करती हूं।

श्री विशम्भर प्रसाद निषादः महोदय, मैं भी माननीय सदस्या द्वारा उठाए गए विषय से अपने आपको सम्बद्ध करता हूं।

## Non teaching of Tamil language in the Kendriya Vidyalaya Schools in Tamil Nadu

SHRI TIRUCHI SIVA (Tamil Nadu): Mr. Chairman, Sir, an RTI information has revealed some shocking facts. In Tamil Nadu, there are 49 Kendriya Vidyalaya schools. In none of these schools is there a Tamil teacher to impart Tamil education to students. On the other hand, learning Sanskrit and Hindi is compulsory and a student gets promoted to the Seventh Standard only if he gets through the Sanskrit language examination in the Sixth Standard. Sir, this is total injustice to the native language-speaking students. ... (Interruptions)...

MR. CHAIRMAN: Please, please.

SHRI TIRUCHI SIVA: This applies to the other States also. Hence, this is a general issue, but I am bringing this out of the information that we got from the State of Tamil Nadu in response to an RTI application. Sir, this is against federalism. When these two languages have been made compulsory, why not Tamil? People choose to study in the Kendriya Vidyalayas for two reasons -- one is the good education being imparted and the second is the low fee as compared to the private schools. In such a situation, if the poor students are deprived of education in Tamil, that would be total injustice. Hence, I urge upon the hon. Minister for Education that Tamil should also

be made a compulsory language in all the Kendriya Vidyalaya schools in Tamil Nadu as also the respective regional languages in other States.

SHRI S.R. BALASUBRAMONIYAN (Tamil Nadu): Sir, I associate myself with the matter raised by the hon. Member.

SHRI MALLIKARJUN KHARGE (Karnataka): Sir, I too associate myself with the matter raised by the hon. Member.

SHRI R.S. BHARATHI (Tamil Nadu): Sir, I too associate myself with the matter raised by the hon. Member.

SHRI M. SHANMUGAM: Sir, I too associate myself with the matter raised by the hon. Member.

SHRI N.R. ELANGO (Tamil Nadu): Sir, I too associate myself with the matter raised by the hon. Member.

SHRI P. WILSON: Sir, I too associate myself with the matter raised by the hon. Member.

DR. AMAR PATNAIK: Sir, I too associate myself with the matter raised by the hon. Member.

प्रो. मनोज कुमार झाः महोदय, मैं भी स्वयं को इस विषय के साथ संबद्ध करता हूं।

MR. CHAIRMAN: This is a matter to be looked into by the Education Ministry. Now, Dr. Banda Prakash.

## Need to change operational guidelines of *the Pradhan Mantri Matsya Sampada Yojana*

DR. BANDA PRAKASH (Telangana): Mr. Chairman, Sir, the *Pradhan Mantri Matsya Sampada Yojana* was announced in July, 2020. The objective of the scheme was to double the income of fishermen, generate employment and the social and economic empowerment of fishermen. As for the criteria of eligibility for such fishermen beneficiaries, there is a huge list. At just one place they have mentioned 'fishermen cooperative societies'. Sir, we have more than 32 to 34 lakh registered fishermen in